

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3675
ANSWERED ON:13.02.2014
OPERATION OF A AIRCRAFT
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes include A-380 aircraft in fleet of Air India;
- (b) if so, the details thereof and the time by which these aircraft are likely to be procured;
- (c) the benefits likely to be accrued to Air India and the other Airlines due to the operation of the aircraft in the country;
- (d) the technology required for operation of the said aircraft in the airports of the country; and
- (e) whether any charges are likely to be charged from these airline companies for the use of such technology installed at the airports and if so, the details thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a): No such proposal is under consideration of the Government.
- (b) and (c): Do not arise in view of part (a) above.
- (d): Airport infrastructure in terms of runways, taxiways, apron etc. will need to be further upgraded to comply with Civil Aviation Requirement (CAR) issued by Directorate General of Civil Aviation for operation of Airbus-380 aircraft.
- (e): Landing, Parking, Route Navigation Facility Charges and Terminal charges will be charged based on the all-up weight on the aircraft as per the Policy of Airports Authority of India.